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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ C.O.(COMM. IPD-PAT) 1/2022 & I.A. 3570/2022

THYSSENKRUPP ROTHE ERDE GERMANY GMBH..... Petitioner

Through: Mr. Mahesh Kumar & Ms. Simran

Soni, Advocates.

versus

THE CONTROLLER OF PATENTS & ANR Respondents

Through: Mr. Harish V. Shankar, CGSC with Ms. S. Bushra Kazim, Mr. Srish

Kumar Mishra & Mr. Sagar

Mehlawat, Advocates.

12 WITH

+ C.O.(COMM. IPD-PAT) 3/2021 & I.As. 13644/2021 & 3420/2022

DR. REDDYS LABORATORIES LIMITED & ANR. Petitioners

Through: Mr. Ankur Vyas, Advocate (M-

8690011102)

versus

THE CONTROLLER OF PATENTS & ORS. Respondents

Through: Mr. Harish V. Shankar, CGSC with

Ms. S. Bushra Kazim, Mr. Srish Kumar Mishra & Mr. Sagar

Mehlawat, Advocates.

Mr. Sanjay Kumar, Ms. Arpita Sawhney, Mr. Priyansh Sharma & Mr. Abhay Tandon, Advocates for D-

2 (M-810404749)

AND

33

+ C.A.(COMM. IPD-PAT) 169/2022 & I.As. 8920/2022 & 8921/2022

ELTA SYSTEMS LTD.

. Appellants

Through: versus

THE CONTROLLER OF PATENTS & ORS. Respondents

Through: Mr. Harish V. Shankar, CGSC with

Ms. Rajeshwari H., Advocate.

Ms. S. Bushra Kazim, Mr. Srish Kumar Mishra & Mr. Sagar

Mehlawat, Advocates.





Mr. Sanjay Kumar, Ms. Arpita Sawhney, Mr. Priyansh Sharma & Mr. Abhay Tandon, Advocates for D-2 (M-810404749)

CORAM:
JUSTICE PRATHIBA M. SINGH
ORDER
01.06.2022

- 1. This hearing has been done through hybrid mode.
- 2. List on 2nd June, 2022.

PRATHIBA M. SINGH, J.

JUNE 1, 2022 Rahul